

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. AUTO FRICTION
COMPONENTS INDIA PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	AUTO FRICTION COMPONENTS INDIA PVT LTD
2.	Date of incorporation of corporate debtor	15.12.1972
3.	Authority under which corporate debtor is incorporated / registered	Roc-Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U34300KL1972PTC002468
5.	Address of the registered office and principal office (if any) of corporate debtor	Industrial Estate, Pappanamcode, Trivandrum -695 019
6.	Date of closure of Insolvency Resolution Process	05.02.2021
7.	Liquidation commencement date of corporate debtor	05.02.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Raju Palanilkunnathil Kesavan (Reg. No. IBBI/IPA-001/IP-P00801/2017-18/11356)
9.	Address and e-mail of the liquidator, as registered with the Board	Mr. Raju Palanilkunnathil Kesavan CGNRA-9(33/1183A), Kodamassary Lane, Chalikkavattom, Vennala P.O, Kochi-682028, Email-rajupkin@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	CA Raju P.K., M/s Agasti & Associates, Chartered Accountants, First Floor, 79, 6th Cross Road, Girinagar, Kochi - 682 020 Email: rajupkin@gmail.com
11.	Last date for submission of claims	15.03.2021

Notice is hereby given that the National Company Law Tribunal Kochi Bench, Kerala, has ordered the commencement of liquidation of the M/s. AUTO FRICTION COMPONENTS INDIA PRIVATE LIMITED on 05.02.2021.

The stakeholders of M/s. AUTO FRICTION COMPONENTS INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 15.03.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Raju Palanilkunnathil Kesavan (Liquidator)

(Reg. No. IBBI/IPA-001/IP-P00801/2017-18/11356)

Date: 11.02.2021, Place: Kochi

(Signature)
CA RAJU P.K., LL.B., FCA, IP, RV
INSOLVENCY PROFESSIONAL
Regn. No: IBBI/IPA-001/
IP-P00801/2017-18/11356
(Liquidator)